

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 11th November, 2014

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1	Original Application No. 123/2014	Ajay Dubey Vs. Union of India & Ors.	Mr. Rajesh Chand, Advocate Qasim Ali Advocate	
2	Original Application No.126/2014	Ajay Dubey Vs. State of MP & Ors.	Mr. Rajesh Chand, Advocate, Qasim Ali Advocate	
3	Original Application No.127/2014	Ajay Dubey Vs. Coal India Ltd. & Ors.	Mr. Rajesh Chand, Advocate, Qasim Ali Advocate, Mr. Deepesh Joshi,Rohit Sharma Adv. For R4, Mr. Yogesh Bhatnagar Adv for R1, Mr. Vishal Bhatnagar Adv for R 2-3.	
4	Original Application No. 144/2014 (CZ)	Ajay Dubey Vs. State of M.P. & Anr.	Mr. Rajesh Chand, Adv. Mr. Qasim Ali, Adv.	
5	Original Application No. 145/2014 (CZ)	Ajay Dubey Vs. State of M.P. & 2 Ors.	Mr. Vijay Kumar Mourya, Adv. Mr. Qasim Ali, Adv.	
6	Original Application No. 143/2014 (CZ) M.A. No. 556/14	Fortune Glory Extension Welfare Association (FGEWA) & 3 Vs. M/s Fortune Builders & 3 Ors	Mr. Shantanoo Saxena, Adv. Mr. Shrey Raj Saxena Adv. For R-1 Mr. Vijay Kumar Choudhary Adv. for R-3 (MCB) Mr. Sachin K. Verma, Adv. For R-2	

7	Original Application No. 49/2014 (CZ)	Navin Verma Vs. Govt. of Rajasthan		
8	Original Application No. 330/2014	Kamal Kumar Lath & Ans. Vs. Union of India & Ors.	Mr. Manoj K. Agrawal Adv.	
FOR COMPLIANCE				
9	Original Application No. 57/2013	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma & ors.	Mr. G.S. Rathore, Adv Mr. Devendra Sharma, Adv. Mr. Prakhar Dhengula, Adv. for R-1 Mr. Sachin K. Verma, Adv Mr. Ayush Dev Bajpai Adv. For R-2 Mr. Shivendu Joshi, Adv. for R-3 Mr. Sandeep Singh, Adv. for R-4	

FOR HEARING		TIME: 14.30 hrs. to 16.00 hrs.		
	Original Application No. 21/2013	Dr. Alankrita Mehra Vs. Union of India & 09 Ors	Mr. Vivek Choudhary Adv. Mr. Om. S. Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Mr. Shivendu Joshi, for R-6 for Mr. Purushaindra Kaurav, Adv. Mr. Dharmveer Sharma Adv. for Intervener	
	Original Application No. 264/2014 (THC) (M.A. No564/14)	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.		